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Andhra Pradesh Gram Panchayats (Amendment) Act, 1980 14 of 1980

[29 March 1980]

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An Act further to amend the Andhra Pradesh Gram Panchayats Act, 1964. Be it enacted by the Legislature of the State of Andhra Pradesh in the Thirty-first Year of the Republic of India as follows:* Received the assent of the Governor on the 29th March, 1980. For Statement of Objects and Reasons see Andhra Pradesh gazette, Extraordinary dated the 18th March 1980. part IV-A. Page-6.

1. Short Title :-

This Act may be called the Andhra Pradesh Gram Panchayats (Amendment) Act, 1980.

2. Amendment Of Section 11 Act 2 Of 1964 :-

In the Andhra Pradesh Gram Panchayats Act, 1964, in sub-section (2-B) of section 11, for the expression "the 31st March, 1980", the expression "the 31st March, 1981" shall be substituted.